

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-15/2013(pt.)/378/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang.

Dated Guwahati the th 24 January, 2024.

Sub:- **Earned leave.**

Ref:- Your Memo No. DJ(D)/335, Dated 11.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave of five days from 18.01.2024 to 22.01.2024** (suffixing 23.01.2024), **along with station leave permission, from the evening of 17.01.2024 till the morning of 24.01.2024.** Further, you are asked to hand over charge of your Court and Office to the Additional District & Sessions Judge, Darrang, and in her absence to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-15/2013(pt.)/379-380/A, dated , 24-01-2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati for information. Copy of the leave application in prescribed format in enclosed.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)